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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No.679/KB/2017

**Present:1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri Madan Balachandra Gosavi**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th April 2018, 10.30 A.M

Name of the Company		King Fisher Distributors Pvt.Ltd.-Vs-ROC, W.B	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA SHASHI AZADWA

PETITIONER

[Handwritten Signature]
13/4/18

ORDER

Ld. Pr. CA appearing for the appellant sought further time for filing rejoinder. Time is granted.

For filing rejoinder as well as for further consideration list it on 20/06/2018.

Sd

(M.B. Gosavi)
Member (J)

Sd

(Jinan K.R.)
Member(J)